

**List of Courts (Jurisdiction-wise of Police Stations) of Mirzapur**  
**Judgeship**

Sl. No.	Name of Courts	Name of Police Stations
1.	Chief Judicial Magistrate, Mirzapur.	Kotwali City Kotwali Katra Vindhyachal Chunar Traffic Police
2.	Addl. Chief Judicial Magistrate-Ist, Court No.08, Mirzapur.	Kotwali Dehat Chillh
3.	Addl. Chief Judicial Magistrate-IIInd, Court No.10, Mirzapur.	Haliya Jigina Adalhat Mahila Thana
4.	Addl. Civil Judge (S.D.), Court No.09, Mirzapur.	Ahraura Kachhawa
5.	Addl. Civil Judge (S.D.)/F.T.C. (Newly created), Mirzapur.	Padari
6.	Judicial Magistrate, Mirzapur.	Lalganj Madihaan Jamalpur G.R.P.

  
Adress. Officer

**List of Special Courts of Mirzapur Judgeship nominated  
of dealing in Special Acts**

Sl. No.	Name of Courts	Special Acts
1.	Addl. District Judge, Court No.01, Mirzapur.	Protection of Children from Sexual Offences Act
2.	Special Judge (SC/ST Act), Court No.02, Mirzapur.	Prevention of Atrocities (Scheduled Caste/ Schedule Tribes) Act
3.	Addl. District Judge, Court No.03, Mirzapur.	Narcotics Drugs & Psychotropic Substances Act, 1985
4.	Special Judge (E.C. Act), Court No.04, Mirzapur.	Essential Commodities Act Electricity Act
5.	Addl. District Judge, Court No.06, Mirzapur.	Uttar Pradesh Gangster & Anti-Social Activities (Prevention) Act, 1986
6.	Addl. District Judge/F.T.C., Court No.07, Mirzapur.	Crimes related to Women Outrages
7.	Addl. District Judge/F.T.C. (Newly created), Mirzapur.	Special Court for speedy disposal old cases related to Senior Citizens, Women, etc. and Family matters.
8.	Principal Judge, Family Court, Mirzapur.	Family matters
9.	Chief Judicial Magistrate, Mirzapur.	1. Matters related to Section 60/63 Excise Act 2. Mines & Minerals (Regulations) Act 3. Matters related to Sections 302, 304B I.P.C. & other Heinous Crimes
10.	Civil Judge (S.D.)/F.T.C. (Newly created), Mirzapur.	Special Court for speedy disposal old cases related to Senior Citizens, Women, etc.
11.	Civil Judge (J.D.)/F.T.C. (Newly created), Mirzapur.	Special Court for speedy disposal old cases related to Senior Citizens, Women, etc.
12.	Addl. Chief Judicial Magistrate-Ist, Court No.08, Mirzapur.	Essential Commodities Act Weight & Measurement Act Food Safety Act A.R.T.O. Challans
13.	Addl. Chief Judicial Magistrate-IIInd, Court No.10, Mirzapur.	Prevention of Cow Slaughter Act
14.	Judicial Magistrate, Mirzapur.	Forest Act

  
Admn. Officer